

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 108

CP(CAA) No. 33/Chd/Chd/2023  
(2nd Motion)

**IN THE MATTER OF:**

Rose Dealcom Pvt. Ltd & Ors

...Transferor Companies

And

Tirupati Renewable Energy Co. Pvt. Ltd.

...Transferee Company

**Under Section:     230-232, CA 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is  
adjourned to 07.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM